

**HIGH COURT OF UTTARAKHAND AT NAINITAL**

**NOTIFICATION**

**DATED: NAINITAL: APRIL 23, 2024**

**No. 149/UHC/Admin.A-2/2024**

Ms. Bharti Manglani, Additional Civil Judge (Jr. Div.), Khatima, District Udham Singh Nagar is posted as Civil Judge (Jr. Div.), Khatima, District Udham Singh Nagar vice Shri Amit Bhatt.

**No. 150/UHC/Admin.A-2/2024**

Shri Vishal Vashisht, Civil Judge (Jr. Div.), Joshimath, District Chamoli is transferred and posted as Civil Judge (Jr. Div.), Doiwala, District Dehradun vice Ms. Minakshi Dubey.

**No. 151/UHC/Admin.A-2/2024**

Shri Amit Bhatt, Civil Judge (Jr. Div.), Khatima, District Udham Singh Nagar is posted as Additional Civil Judge (Jr. Div.), Khatima, District Udham Singh Nagar vice Ms. Bharti Manglani

**No. 152/UHC/Admin.A-2/2024**

Ms. Soniya, Civil Judge (Jr. Div.), Haldwani, District Nainital is transferred and posted as Civil Judge (Jr. Div.), Kotdwar, District Pauri Garhwal vice Ms. Bhawna Pandey.

**No. 153/UHC/Admin.A-2/2024**

Ms. Krishtika Gunjyal, Civil Judge (Jr. Div.), Tharali, District Chamoli is transferred and posted as Civil Judge (Jr. Div.), Kichha, District Udham Singh Nagar vice Shri Devansh Rathore.

**No. 154/UHC/Admin.A-2/2024**

Shri Rajnish Mohan, Civil Judge (Jr. Div.), Srinagar, District Pauri Garhwal is transferred and posted as Civil Judge (Jr. Div.) Gangolihat, District Pithoragarh vice Shri Naveen Rana.

**No. 155/UHC/Admin.A-2/2024**

Shri Bhupendra Singh Shah, Assistant Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital is transferred and posted as Civil Judge (Jr. Div.), Rishikesh, District Dehradun vice Shri Shrey Gupta.

**No. 156/UHC/Admin.A-2/2024**

Ms. Minakshi Dubey, Civil Judge (Jr. Div.), Doiwala, District Dehradun is transferred and posted as Civil Judge (Jr. Div.), Ramnagar, District Nainital vice Shri Kuldeep Narayan.

**No. 157/UHC/Admin.A-2/2024**

Ms. Bhawna Pandey, Civil Judge (Jr. Div.), Kotdwar, District Pauri Garhwal is transferred and posted as Judicial Magistrate-I, Dehradun vice Ms. Urvashi Rawat.

**No. 158/UHC/Admin.A-2/2024**

Shri Vivek Singh Rana, Civil Judge (Jr. Div.), Haridwar is transferred and posted as Judicial Magistrate-I, Udham Singh Nagar vice Shri Rohit Joshi.

**No. 159/UHC/Admin.A-2/2024**

Ms. Shikha Bhandari, Judicial Magistrate-I, Haridwar is transferred and posted as Civil Judge (Jr. Div.), Udham Singh Nagar vice Shri Rizwan Ansari.

**P.T.O.**

**No. 160/UHC/Admin.A-2/2024**

Shri Rizwan Ansari, Civil Judge (Jr. Div.), Uham Singh Nagar is posted as 1<sup>st</sup> Additional Civil Judge (Jr. Div.), Udam Singh Nagar vice Ms. Kanchan Chaudhary.

**No. 161/UHC/Admin.A-2/2024**

Ms. Kanchan Chaudhary, 1<sup>st</sup> Additional Civil Judge (Jr. Div.), Udam Singh Nagar is transferred and posted as Civil Judge (Jr. Div.), Haridwar vice Shri Vivek Singh Rana.

**No. 162/UHC/Admin.A-2/2024**

Ms. Shalini Dadar, Civil Judge (Jr. Div.), Lansdowne, District Pauri Garhwal is transferred and posted as Civil Judge (Jr. Div.), Bhikiyasen, District Almora vice Shri Adarsh Tripathi.

**No. 163/UHC/Admin.A-2/2024**

Ms. Nisha Devi, Civil Judge (Jr. Div.), Tehri Garhwal is transferred and posted as Civil Judge (Jr. Div.), Vikasnagar, District Dehradun vice Shri Anil Kumar Kori.

**No. 164/UHC/Admin.A-2/2024**

Shri Rohit Joshi, Judicial Magistrate-I, Udam Singh Nagar is transferred and posted as Judicial Magistrate-I, Haridwar vice Ms. Shikha Bhandari.

**No. 165/UHC/Admin.A-2/2024**

Shri Shambhu Nath Singh Sethwal, Civil Judge (Jr. Div.), Narendra Nagar, District Tehri Garhwal is transferred and posted as 2<sup>nd</sup> Additional Civil Judge (Jr. Div.), Udam Singh Nagar in the vacant Court.

**No. 166/UHC/Admin.A-2/2024**

Shri Kuldeep Narayan, Civil Judge (Jr. Div.), Ramnagar, District Nainital is transferred and posted as Civil Judge (Jr. Div.), Tehri Garhwal vice Ms. Nisha Devi.

**No. 167/UHC/Admin.A-2/2024**

Shri Anil Kumar Kori, Civil Judge (Jr. Div.), Vikasnagar, District Dehradun is transferred and posted as Civil Judge (Jr. Div.), Joshimath, District Chamoli vice Shri Vishal Vashisht.

**No. 168/UHC/Admin.A-2/2024**

Ms. Urvashi Rawat, Judicial Magistrate-I, Dehradun is transferred and posted as Assistant Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital vice Shri Bhupendra Singh Shah.

**No. 169/UHC/Admin.A-2/2024**

Shri Shrey Gupta, Civil Judge (Jr. Div.), Rishikesh, District Dehradun is transferred and posted as Civil Judge (Jr. Div.), Narendra Nagar District Tehri Garhwal vice Shri Shambhu Nath Singh Sethwal.

**No. 170/UHC/Admin.A-2/2024**

Shri Prateek Kapil, 3<sup>rd</sup> Additional Civil Judge (Jr. Div.), Dehradun is posted as Judicial Magistrate-II, Dehradun in the vacant Court.

**P.T.O.**

**No. 171/UHC/Admin.A-2/2024**

Shri Adarsh Tripathi, Civil Judge (Jr. Div.), Bhikiyasen, District Almora is transferred and posted as Civil Judge (Jr. Div.), Haldwani, District Nainital vice Ms. Soniya.

**No. 172/UHC/Admin.A-2/2024**

Ms. Priya Shah, 3<sup>rd</sup> Additional Civil Judge (Jr. Div.), Haridwar is transferred and posted as Civil Judge (Jr. Div.), Lansdowne, District Pauri Garhwal vice Ms. Shalini Dadar.

**No. 173/UHC/Admin.A-2/2024**

Shri Devansh Rathore, Civil Judge (Jr. Div.), Kichha, District Udham Singh Nagar is transferred and posted as Civil Judge (Jr. Div.), Tharali, District Chamoli vice Ms. Krishtika Gunjijal.

**No. 174/UHC/Admin.A-2/2024**

Ms. Alka, 2<sup>nd</sup> Additional Civil Judge (Jr. Div.), Haldwani, District Nainital is transferred and posted as Civil Judge (Jr. Div.) Srinagar, District Pauri Garhwal vice Shri Rajnish Mohan.

**No. 175/UHC/Admin.A-2/2024**

Shri Naveen Rana, Civil Judge (Jr. Div.), Gangolihat, District Pithoragarh is transferred and posted as Civil Judge (Jr. Div.), Dharchula, District Pithoragarh in the vacant Court.

**All above orders shall come into force w.e.f. 15.05.2024**

**By Order of the Court,**

**Sd/-**

(Ashish Naithani)  
Registrar General

**Dated: April 23, 2024**

**No. 2139/UHC/Admin.A-2/Annual Transf./2024**

1. All the District Judges of the District Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before Her Lordship.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.

**UHC/Admin.A-II/Annual Transf. (JD)-2024**

20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Chief Treasury Officers of all districts.
26. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

**Assistant Registrar  
Admin.A-2**